

ITEM NO.22

COURT NO.7

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 41995/2024

(Arising out of impugned final judgment and order dated 10-01-2023
in RSA No. 202/2022 passed by the High Court Of Orissa At Cuttack)

KUMARI SAHU

Petitioner(s)

VERSUS

BHUBANANANDA SAHU & ORS.

Respondent(s)

(IA No.224441/2024-CONDONATION OF DELAY IN FILING)

Date : 04-10-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Petitioner(s) Mr. Shubhranshu Padhi, AOR
Mr. D.Girish Kumar, Adv.
Mr. Jay Nirupam, Adv.
Mr. Pranav Giri, Adv.
Mr. Ekansh Sisodia, Adv.
Ms. A.M.Harsavardhini, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice, returnable within four weeks.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(RANJANA SHAILEY)
COURT MASTER

